



2025:DHC:7083-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 12047/2025 & CM APPL. 49223/2025, CM APPL.  
49224/2025

UNION OF INDIA & ORS. ...Petitioners  
Through: Mr. Syed Abdul Haseeb, CGSC  
for UOI  
Major Anish Muralidhar

versus

IC 45916F BRIG RANBIR SINGH  
SEHGAL RETD .....Respondent  
Through:

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**  
**19.08.2025**

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**C. HARI SHANKAR, J.**

1. Mr. Haseeb, under instructions, seeks leave to withdraw this writ petition.
2. The writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 19, 2025**  
*dsn*